

**SKYJACKING OF PLANES**

\*335. SHRI SUNDAR SINGH  
BHANDARI: SHRI LAL K. ADVANI :  
DR. BHAI MAHAVIR : SHRI S. C.  
ANGRE: SHRI N. K. SHEJWALKAR :  
Will the Minister of TOURISM AND  
CIVIL AVIATION/पर्यटन और नागर विमानन  
मंत्री be pleased to state :

(a) whether it is a fact that the President of the 'World Peace through Law Centre, Geneva, Mr. Charles Royen has appealed to all countries to take steps to bring about effective changes in the Tokyo Agreement of 1963 and the Hague Agreement of 1970 to check skyjacking of planes; and

(b) if so, what is the reaction of Government in this regard ?]

पर्यटन और नागर विमानन मंत्री (डा० कर्ण सिंह) :  
(क) और (ख) भारत सरकार को इस विषय में कोई सूचना नहीं है।

[THE MINISTER OF TOURISM AND CIVIL

AVIATION/पर्यटन और नागर विमानन "

मंत्री (DR. KARAN SINGH) (a) and (b)

Government of India have no information on the subject.]

**WORLD BANK ASSISTANCE SOUGHT BY STATES**

\*336. SHRI S. A. KHAJA MOHIDEEN:  
Will the Minister of FINANCE/वित्त मंत्री be pleased to state :

(a) what are the names of the States which have sent proposals to the Government of India for seeking assistance from the World Bank;

(b) what are the details in this regard; and

(c) what is the reaction of Government in the matter ?

THE MINISTER OF FINANCE/वित्त मंत्री (SHRI Y. B. CHAVAN) : (a) to (c) The States of Andhra Pradesh, Assam, Bihar, Gujarat, Haryana, Kerala, Maha-

rashtra, Madhya Pradesh, Mysore, Orissa, Himachal Pradesh, Rajasthan, Tamil Nadu and Uttar Pradesh have made proposals for obtaining assistance for projects from the World Bank group. These projects are in the fields of irrigation, agricultural credit, agricultural education, agro-industries, forestry urban development and water supply.

The proposals are at various stages of consideration.

**बम्बई में सोना पकड़ा जाना**

\*337. श्री निरंजन वर्मा : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) बम्बई के श्री चिरंजी लाल गोयनका के मकान से सोना बरामद होने के मामले के संबंध में अब तक जो कार्यवाही की गई है उसका ब्योरा क्या है ; और

(ख) जिन लोगों ने इस मामले की तत्परता से धानबीन की उन्हें सरकार ने क्या पुरस्कार दिया ?

**GOLD SEIZURE IN BOMBAY**

\*337. SHRI NIRANJAN VARMA :  
Will the Minister of FINANCE/वित्त मंत्री be pleased to state :

(a) the details of the action taken so far in the case regarding the seizure of gold from the premises of Shri Chiranji Lai Goenka of Bombay; and

(b) the rewards offered by Government to those persons who investigated the case diligently?]

वित्त मंत्रालय में राज्य मंत्री : (श्री कै० आर० गरगेश) : (क) श्री चिरंजी लाल गोयनका के स्थान से जो अधोपिप्त अनिमित्त 85617.800 ग्राम सोना पकड़ा गया था उस मामले में दिल्ली के केन्द्रीय उत्पादन-शुल्क समाहर्ता ने श्री गोयनका पर 25,000 रुपये का जुर्माना किया है। परन्तु, समाहर्ता इस निष्कर्ष पर पहुंचा कि श्री गोयनका का इरादा उक्त सोने को स्वर्ण बांड में लपाने का था, इसलिए समाहर्ता ने उक्त सोने को स्वर्ण बांड में लगाये जाने के लिए छोड़ने का आदेश दिया।

[ ] English translation.